फलस्वरूप कितने कर्मचारी बेरोजगार हो गये हैं अथवा हो जाने की सम्भावना है ?

श्रम तथा पुनर्वास मंत्री (श्री हाथी) : (क) और (ख). राज्य सरकारों से सूचना मांगी गई है और सदन की मेज पर रख दी जायगी ।

डाक तथा तार विभाग में हड़ताल के पश्चात नयी भर्ती

2578. श्री मृत्युन्जय प्रसाद : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को केन्द्रीय सरकार के कर्मचारियों की 19 सितम्बर, 1968 की हड़ताल तथा तत्पश्चात् उनके द्वारा नियमानुसार ही कार्य करने के कारण कुछ नये कर्मचारी नियुक्त करने पड़े थे ; और

(ख) यदि हां, तो इन नये कर्मचारियों के भविष्य की रक्षा के बारे में सरकार ने क्या कार्यवाही की है ?

संसद्-कार्य विभाग तथा संचार विभाग में राज्य मन्त्री (श्री इ० कु० गुजराल) : (क) जी हां, सेवा-मुक्त या मुअत्तल किये गये कर्मचारियों के स्थान पर नये कर्मचारी नियुक्त किये गए थे ।

(ख) इनमें से ऐसे नये कर्मचारियों को नियमित रूप से सेवा में खपाने के अनुदेश जारी किये जा चुके हैं जो श्रेणी III और श्रेणी IV के पदों की भर्ती की पात्रता के लिए स्थायी रूप से ढील दी गई शर्तों पर पूरे उतरते हैं ।

Provident Fund Arrears

2579. SHRI BHOGENDRA JHA :
SHRI BALMIKI CHOUDHURY :
SHRI P.C. ADICHAN :
SHKI NITIRAJ SINGH CHAUDHARY :
SHRI D.N. PATODIA :
DR. RANEN SEN :
SHRI R.K. SINHA :
SHRI J.M. BISWAS :
SHRI RAM AVTAR SHARMA :
SHRI MOHAMMAD ISMAIL :
SHRI K. RAMANI :
SHRI UMANATH :
SHRI INDRAJIT GUPTA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the total Provident Fund arrears have mounted up to Rs. 8 17 crores by the 31st March, 1968 as compared to Rs. 5.96 crores on the 31st March, 1967.

(b) whether it is also a fact that the Central Board of Trustees of the Employees' Provident Fund has made proposals to Government for more stringent penalties on the defaulters ; and

(c) if so, details thereof and Government's reaction thereon ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) and (c). The Central Board of Trustrees has set up a Sub-Committee to go into the question of defaults. The Sub-Committee's Report is awaited.

---

12 hrs

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Existence of Secret Transmitters in Hyderabad

SHRI A. SREEDHARAN (Badagara) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

> The existence of secret transmitters in Hyderabad, broadcasting news to Rawalpindi.

THE MINISTER OF HOME AFFAIRS (SHRI Y. B .CHAVAN) : Mr. Speaker, Sir. the State Government have informed us that they have no information regarding existance of any secret transmitters in

[Shri Y. B. Chavan]

Hyderabad, broadcasting news to Rawalpindi. This matter has been raised in the Andhra Pradesh Legislative Assembly and we are informed that the State Government are making further inquiries.

SHRI A. SREEDHARAN : Mr. Speaker, Sir, this is a very serious matter and the statement of the hon. Minister, in reply to the Calling Attention Notice, is marked by a lamentable absence of seriousness. He has treated it like a wedding invitation. Our country is at the crossroads of a very serious situation wherein attempts are being made by foreign powers to interfere in the internal security and administration of our country.

MR. SPEAKER : Now come to the question.

AN HON. MEMBER : He is giving the background.

SHRI A. SREEDHARAN : I am coming to transmitters. The installation of transmitters is only a part of that comprehensive and diabolical scheme on our frontiers and sensitive areas. Hostiles are crossing over to other countries and coming back with arms and ammunition and our frontiers are being treated like a football ground. Transmitters are being installed at various places and information is collected and transmitted. Even in Andhra...

AN HON. MEMBER : What about Kerala ?

SHRI A. SREEDHARAN : There is no such instance in Kerala. If this had happened in Kerala the Home Minister would have asked the CRP to take over that State. A Congress member of the Andhra Pradesh Assembly, Shri Venkatanarayana, has made a charge in the State Assembly that even responsible persons have said that Pakistani agents are active in all offices of the the government, especially in the Information and Public Relations Department. Sir, you will perhaps kindly remember that some time back a Pakistani agent was caught from the kitchen of the AICC. Pakistani agents are working in various departments. The foreign countries are encouraged to treat us very shabbily because when our Ministers go abroad they present a picture of weakness. Some time back the hon. Law Minister visited the United States of America and condemned a State Government there.

MR. SPEAKER : I will have to stop you some where. Till now what all you have said is irrelevant. After all, what has the United Nations, the Law Minister, the AICC Office and everything has to do with this... *(Interruption)* ?

SHRI A SREEDHARAN : He made a statement there condemning the Kerala State Government to please his American masters... *(Interruption)*.

MR. SPEAKER : You come to the question of the Hyderabad transmitter.

THRI A. SREEDHARAN : On the floor of this House a question was asked about the functioning of a transmitter at Rishikesh when Mahesh Yogi brought transcendental meditation and colossal disgrace to the country, and the Home Minister had said that no transmitter was there. Now news comes from Andhra that there is a transmitter and the Home Minister in his statement has referred to the reply given in the Legislative Assembly there. The Andhra Minister has stated that a small transmitter cannot relay information to such distant places. Perhaps he does not know the developments in modern science. There can be powerful transmitters somewhere else in India and a small transmitter can pass on information to these powerful transmitters which can relay the information to foreign countries.

What I would like to say is that there is a big conspiracy going on in this country in which transmitters and espionage activities are involved. Foreign agents are infiltrating into our services. A full scheme is drawn up by foreign powers to sabotage the security and integrity of this country. This a very serious matter. I would like to ask the Home Minister whether he will appoint a committee consisting of Members of Parliament and experts to go into the entire question of

espionage, the activities of foreign agents in this country and the hippies who roam about our streets. Let the Home Minister not say that I have made certain comments and he is not going to reply because that is his usual tactics. My question is very clear and explicit. Will he take it as a very serious matter and order a comprehensive inquiry in this matter by constituting a committee consisting of Members of Parliament and experts ?

SHRI Y. B. CHAVAN : My answer to the last question, because that is the only question that he has asked, is 'No'. In this matter merely appointing committee does not help in any way. If his concern and anxiety is about expionage activities, I am prepared to share it with him. We have never denied that there are espionage activities.

SHRI RANGA (Srikakulam) : They have increased.

SHRI Y. B. CHAVAN: It is quite possible and we will have to be more careful about it. I would like to assure this House that we are taking more and more care about these activities...*(Interruptions)*. But about this particular matter I would like to sound a caution because sometimes these rumours are made use of for increasing communal feelings also. I have found in the case of last few communal troubles in different parts of the country that such a rumour also was at the back of the whole trouble.

SHRI HEM BARUA (Mangaldai) : How can communal trouble be incited by this ?

SHRI A. SREEDHARAN : It is not a rumour. The Andhra Government has made a statement about this.

SHRI Y. B CHAVAN : I will have to deal with all the aspects of the problem. About the existence of transmitters in Hyderabad City my information is that this is not confirmed by our own inquiries and also by the inquiries that were made by the Hyderabad authorities. This is all that I am saying. But if he means that we will have to take more care about it, I share his concern.

श्री हरदयाल देवगुण (पूर्व दिल्ली) : माननीय अध्यक्ष महोदय, यह प्रश्न बड़ा गम्भीर है और पिछले कई सालों से यह चिन्ता का विषय बना हुआ है। यह समाचार भी प्रायः मिलते हैं कि ट्रांसमीटरों से समाचार ब्राडकास्ट हुए हैं। इलाहाबाद के दंगे के बारे में यही कहा गया कि उनका समाचार पाकिस्तान रेडियो ने पहले दिया। बिहार के कई गांवों में घटनायें हुयीं और उनके समाचार यहां के समाचार पत्रों में प्रकाशित नहीं हुए और वहां प्रकाशित हो गये। गुजरात के मुख्य मन्त्री, श्री बलवन्त राय मेहता विमान दुर्घटना में मारे गये, विमान को राडार देख सकता है लेकिन विमान में कौन है यह नहीं देख सकता, उसके बारेमें उसकी सूचना भी वहां गई है। वेरावल के बारे में भी पाकिस्तान रेडियो से ब्राडकास्ट आ रहा है। तो यह बड़ा चिन्ता का विषय है और इसके बारे में यह केवल कह देने से कि वहां पर यह नहीं हुआ है इससे इस बात का समाधान नहीं होता है। यह एसपियोनाज के साथ ट्रांसमिटरों का सम्बन्ध है। इसलिए मैं मन्त्री महोदय से जानना चाहता हूं कि क्या केवल इसलिए कि इससे साम्प्रदायिक भावनायें भड़कती हैं इसलिए इस बात को दबाना चाहते हैं कि यहां पर कोई ट्रांसमीटर नहीं। या जितने ये आरोप लगे हैं समाचार पत्रों में और जिम्मेवार लोगों ने लगाये हैं कि ट्रांसमीटर्स हैं और इस प्रकार की घटनाएं होती हैं। क्या उनकी पूरी जांच उन्होंने की है और जांच करने के बाद इस नतीजे पर पहुंचे हैं कि इस प्रकार की कोई बात नहीं होती है ? और अगर होती है तो उसकी रोकथाम के लिए सरकार ने क्या पग उठाये हैं ?

SHRI Y. B CHAVAN : I do not want to give an impression that we are satisfied that there are no transmitters. I am not making that sort of a statement. Wherever specific allegations and rumours were spread, they were checked up and, on

[Shri Y. B. Chavan]

this point, I can say that we are satisfied and they were not substantiated. I do not want to give a wrong feeling as if I am convinced that there is no possibility of some transmitter working somewhere. I do not want to give that impression. My information, in this respect, is that at least in some cases we found that the rumours were kept alive in certain areas, we checked up and they were not substantiated.

श्री रघुवीर सिंह शास्त्री (बागपत) : श्रीमन् असेम्बली में वहां के मिनिस्टर मि० राजू ने, ट्रांसमीटरों की जो बात थी उसको इस आधार पर कहा कि पाकिस्तान के दोनों हिस्से हैदराबाद से 14-14 सौ मील दूर हैं इस लिए कोई पावरफुल ट्रांसमीटर हो तभी वहां सन्देश भेजा जा सकता हैं, इसी आधार पर वे कहते हैं कि हमारी सूचना यह हैं कि ऐसा कोई ट्रांसमीटर यहां नहीं हैं लेकिन मैं यह पूछना चाहता हूँ कि क्या जापान ने ऐसे ट्रांसमीटर नहीं बनाये हैं जो कि पाकेट में रहते हैं लेकिन वे उतने ही पावरफुल होते हैं और उसी तरह से मैसेज रिले करते है ? मैं यह भी पूछना चाहता हूँ कि जब इस तरह की शिकायतें अक्सर देश भर में होती रहती हैं तो क्या सरकार ने कोई ऐसा प्रबन्ध किया हैं कि ऐसे ट्रांसमीटर्स से जो मैसेजेज रिले की जायं उनको रास्ते में ही कैच कर लिया जाय और प्रोटेक्शन का प्रबन्ध किया जाय ?

SHRI Y. B. CHAVAN : I do not depend upon the argument which the hon. Minister made in the Assembly that only because there is 1400 miles distance, information cannot be conveyed in that way. That is not so. The technological development is going very fast. Even if the transmitter is weak, the receiver can be powerful and it can certainly receive the information Sometimes, even small but very powerful transmitters are developed. I am not depending on that argument to say it is not true. I am depending upon other information which, I am sorry I cannot reveal.

SHRI RAGHUBIR SINGH SHASTRI : What about catching of the messages ? What about monitoring ?

SHRI Y. B. CHAVAN : Monitoring, of course, can be done.

श्री कंवर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, आंध्र असेम्बली में जो यह कहा गया है कि प्रिलिमिनरी इंक्वायरी करने के बाद इसका कन्फर्मेशन नहीं हुआ लेकिन उन्होंने इस मामले में अच्छी तरह से पूरी इंक्वायरी नहीं की है और उन्होंने कहा है कि हम इसमें और इंक्वायरी करेंगे । लेकिन मेरा कहना यह है कि यह कोई हैदराबाद की ही बात नहीं है, बल्कि यह एक आम बात है, जब भी कभी कहीं कम्युनल रायट्स होते हैं या कोई डिस्टर्बेन्सेज होते हैं अपने देश में, तो प्रायः उसकी खबर पाकिस्तान वाले और उनका रेडियो पहले देता है । जब 19 सितम्बर को पठानकोट में गवर्नमेंट सर्वेण्ट्स की स्ट्राइक हुई और सुबह साढ़े 6 बजे फायरिंग हुई तो उस समय तक पठानकोट में भी उसका पता नहीं था कि फायरिंग हुई और उसमें लोग मरे हैं लेकिन सुबह सात बजे ही पाकिस्तान के रेडियो ने इसका ब्राडकास्ट किया । आंध्र असेम्बली में भी वहां के मिनिस्टर ने कहा कि 14 सौ मील कवर करने के लिए बहुत पावरफुल ट्रांसमीटर की जरूरत होगी । लेकिन जब चेकोस्लोवाकिया के अन्दर रूस की तरफ से गड़बड़ हुई तो वहां कितने ही ट्रांसमीटर्स चलते थे जो कि यहां दिल्ली में भी सुने जा सकते थे, हालांकि रक्षा के लोग उनको रोकना भी चाहते थे लेकिन फिर भी वहां से न्यूज का ट्रांसमिशन होता था । इसलिए यह कोई जरूरी नहीं है कि कोई बहुत बड़ा ट्रांसमीटर हो, बल्कि इंसटलेशन हो, छोटे ट्रांसमीटर्स से भी यह चीज हो सकती है ।

अब मैं एक-सवाल मन्त्री जी से पूछना चाहता हूं । एक तो यह कि जो आपकी फारेन मोनीटरिंग सर्विस है आल इंडिया रेडियो की, जिस के अन्तर्गत आप फारेन रेडियो स्टेशन्स को

पकड़ते हैं उसके द्वारा कितने केसेज़ में आपने यह पाया कि हिन्दुस्तान से पहले पाकिस्तान के रेडियो ने यहां की न्यूज़ को ब्राडकास्ट किया ? यह बड़ी रेलिवेंट चीज है इसीलिए मैं पूछ रहा हूँ कि क्या इसकी भी आपने इंक्वायरी की कि कितने केसेज़ में यहां की आल इंडिया रेडियो की फारेन मोनीटरिंग सर्विस ने यह मालूम किया कि हिंदुस्तान के रेडियो को बाद में पता चला और वहां के रेडियो ने पहले ब्राडकास्ट कर दिया ? अगर आपने इस बात की इंक्वायरी की है तो कितने केसेज़ में ऐसा हुआ और कितने केसेज़ में ऐसा नहीं हुआ ?

दूसरे यह कि आपकी जो विदेशी मोनीटरिंग सर्विस आल इंडिया रेडियो की है और आपका जो इंटेलिजेंस है, उनमें आपस में कोई कोआर्डिनेशन है ? क्योंकि विदेशी रेडियो से जब कोई ऐसी खबर आये और आल इंडिया रेडियो उस खबर को इंटेलिजेन्स को पास आन कर दे और यह कह देगा कि यह खबर पाकिस्तान रेडियो ने कही है या फलां रेडियो ने कही है तो इंटेलिजेन्स उसकी जांच करता है या नहीं ? यदि नहीं, तो उसकी क्या व्यवस्था है ?

इसके अलावा आंध्र असेम्बली में एक कांग्रेस मेंबर ने भी यह बात कही है कि यह केवल ट्रांसमीटर की बात नहीं है बल्कि दफ्तरों में भी बहुत सारे जासूस हैं। इस बात को आप ने भी पढ़ा होगा। इसलिए मैं मन्त्री महोदय से पूछना चाहता हूँ कि सरकार केवल कड़ा प्रबन्ध कर दे इससे नहीं होगा बल्कि लोगों में भी एक भावना आनी चाहिये कि इस तरह की जो चीजें होती हैं उन पर वे निगाह रखें और ऐसी कोई खबर मिलने पर सरकार को सूचित करें तो ऐसी भावना को पैदा करने के लिए सरकार क्या कार्यवाही कर रही है ?

SHRI Y. B. CHAVAN : General monitoring, of course, goes on. But I cannot make a general statement whether the monitoring has found out any such transmitter or not. But one or two points which were specifically brought to our notice were checked up and it was found that they were not true. This is what I have said, and I am repeating it again. I said, I do not want to give any suggestion that no espionage activity is going on or no transmitter is working anywhere. I cannot give that sort of an impression. But my only point is that, if an atmosphere is to be created in this matter, it cannot be done merely by talks or other things ; it is a basic thing expected of every patriotic citizen that he will not only help in preventing any espionage activity but also try to expose it if he has any doubt or suspicion anywhere. In this matter I will need the co-operation of everybody, not only government agency but every individual and every institution.

SHRI KANWAR LAL GUPTA : What about the co-ordination between the Intelligence Department and the Monitoring Service ?

SHRI Y. B. CHAVAN : I can only say that there is co-ordination. If you ask me what is the co-ordination, how can I answer it ? (*Interruptions*). I can only say that there is co-ordination.

श्री जार्ज फरनेन्डीज (बम्बई दक्षिण) : अध्यक्ष महोदय, इस प्रश्न के सम्बन्ध में बोलते हुए मुझे किसी भी विदेशी सरकार से झगड़ा नहीं करना है क्योंकि आज के इस आधुनिक युग में जासूसी करना हर सरकार अपना पवित्र कर्तव्य समझती है और अगर हिन्दुस्तान की सरकार इसको अपना कर्तव्य नहीं मानती है तो वह अपनी नालायकी के कारण ही, और किसी कारण नहीं···(व्यवधान)...

अध्यक्ष महोदय, यह कोई गाली नहीं है बल्कि यह असलियत है ; कल इसी सदन में जब मैंने प्रीमियर इन्श्योरेन्स कम्पनी को लेकर मंत्री महोदय से प्रश्न पूछा था तो उसके उत्तर में उन्होंने कहा था कि अखबारों से हमें पता चला, हमारी अपनी कोई खबर नहीं है। इस बात को लेकर ही इस सरकार की लायकी और नालायकी की बात तय हो जाती है। अब जो मन्त्री जी ने

[श्री जार्ज फरनेन्डीज]

कहा कि इस किस्म की जो खबरें आती हैं उनसे जातीय दंगों, कम्युनल फीलिंग्ज को बल मिलता है तो मैं मन्त्री महोदय से कहना चाहता हूँ कि सबसे पहले इस बात का खुलासा और सफ़ाई होनी चाहिए कि जासूसी का जाति और धर्म से कोई रिश्ता नहीं है। सन् 63 में जब आपकी सरकार ने मुझे इस दिल्ली के अन्दर तिहाड़ जेल में रखा था तो उसी जेल में मेरे साथ पलटन के, एयर फ़ोर्स के कई आफिसर थे जिनको कि कोर्ट मार्शल में सजा हुई थी क्योंकि उन्होंने पलटन के सीक्रेट्स पाकिस्तान को भेजे थे; उनमें कोई भी मुसलमान नहीं था। इसीलिए मैं कहता हूं कि मेहरबानी करके इसमें जाति और धर्म की बात कतई न लायें।

अगर कभी कही भी हो तो उसको आगे के लिए भूल जांय और इस बात को इसमें लाने की गफलत आप कभी न करें।

अब यहां पर अभी होम मिनिस्टर साहब ने हैदराबाद के सीक्रेट ट्रान्समिटर्स के मामले में एक बयान दिया है जो कि इस प्रकार है:

The State Government have informed us that they have no information regarding existence of any secret transmitters in Hyderabad, broadcasting news to Rawalpindi

गृह मंत्री महोदय के आज के इस बयान में और 26 तारीख के दी डेकन क्रानिकल न्यूज-पेपर में जो वहां की इस बारे में प्रोसीडिंग्स छपी हैं उनमें कुछ अन्तर दिखाई देता है और उसके बारे में मैं मन्त्री महोदय से सफाई चाहूंगा। अखबार में यह छपा है:

The Government's efforts to trace and seize any secret transmitter operating in the city and transmitting messages to Pakistan were being intensified.

इसका मतलब यह है कि पूरे आंध्र प्रदेश की सरकार और उनकी पुलिस इस वक्त एक बहुत बड़े काम में लगी हुई है। वह ऐसे सीक्रेट ट्रान्समिटर्स की खोज में है। ऐसी स्थिति में यहां जो गृह मन्त्री महोदय ने वहां के बारे में सदन को जानकारी दी है:

We have no information regarding existence of any transmitter.

यह गलत है क्योंकि वहां विधान सभा में कहा गया है कि गवर्नमेंट जोरों से खोज कर रही है कि ऐसे ट्रान्समिटर्स कहां-कहां हैं। आंध्र प्रदेश की विधान सभा में यह जो उत्तर आया उससे साफ जाहिर होता है। उन्होंने यह नहीं कहा कि हमें पता चला है कि वह है बाकी हम बहुत ही जबरदस्त प्रयास में हैं यह बात उन्होंने कही है। उन्होंने यह भी कहा है:

Preliminary reports by the police indicates that a very powerful transmitter will be required to send messages either to western or eastern regions of Pakistan which are 1400 miles from Hyderabad.

अब यह कितना फेवरेबुल है और कितना नहीं है इसमें मुझे नहीं जाना है लेकिन यह कि कुछ ट्रान्समिटर्स ऐसे वहां पर हैं जरूर। इसलिये पहले तो मैं मन्त्री महोदय से इस अन्दर के बारे में खुलासा चाहूँगा। दूसरी यह मोनीटियुरिंग वाली बात है क्योंकि उसको लेकर हिन्दुस्तान में कितने ही एमेच्योर ट्रान्समिटर्स स्टेशन हैं जिनको कि हैम स्टेशंस कहा करते हैं। कई जगहों पर हमारे देश में ऐसे हैम स्टेशंस चलते हैं तो मैं पूछना चाहता हूं कि ऐसे कितने हैम स्टेशंस हिन्दुस्तान में मौजूद हैं जिनको कि लाइसेंस तो शायद वह श्री के० के० शाह का मंत्रालय देता होगा लेकिन यह कोई हैम स्टेशंस को जो लाइ-सेंस दिये जाते हैं तो किनको दिये जाते हैं यह तो पता ही होना चाहिये क्योंकि वह कोई जेब में हैम स्टेशंस को इधर, उधर डाल कर नहीं ले जाते हैं और यह मालूम होना चाहिए कि ऐसे कितने हैम स्टेशंस हिन्दुस्तान में चल रहे हैं। क्या यह हैम स्टेशन को लाइसेंस देते वक्त उस व्यक्ति के ऐंटिसिडेंट्स व राष्ट्रीयता के बारे में

देखभाल की जाती है कि वह इस हैम स्टेशन का इस्तेमाल किस तरीके से कर रहा है और क्या इसकी आपके पास कोई जानकारी है ? हैम स्टेशन से मैसेजेज ब्रोडकास्ट किये जाते हैं दुनिया के अलग-अलग स्थानों में। मेरे एक दोस्त जो कि गृह मंत्री महोदय के भी दोस्त हैं उनके हैम स्टेशन से जर्मनी व अमरीका को खबरें भेजी जाती हैं। मैं जानना चाहता हूँ कि यह हैम स्टेशंस से दूसरे-दूसरे देशों को मैसेजेज जाते हैं उनकी मोनियुटरिंग करने के लिए आप के पास क्या कोई व्यवस्था है ? सेम्पुल सर्वे जैसा नहीं, सरप्राइज चैकिंग जैसी भी नहीं लेकिन यह जितने हैम स्टेशंस हैं आप उनकी मोनीयुटरिंग करते हैं या नहीं और आपको कुछ पता रह पाता है कि उन हैम स्टेशंस से दूसरे देशों जैसे पाकिस्तान अथवा चीन को हमारे यहां से क्या मालूमात जाती है ?

SHRI Y. B CHAVAN : I think the hon. Member has not correctly followed my statement. I have never said that enquiries are completed. I did not want to say that. If you see the last sentence of my statement

SHRI GEORGE FERNANDES : It is your statement—not the information received from Andhra.

SHRI Y. B. CHAVAN : ...I have said like this :

> "The matter had been raised in the Andhra Pradesh Legislative Assembly and we are informed that the State Government are making further inquiries."

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : Can the Centre not make any inquiry ?

SHRI Y. B. CHAVAN : The Centre make inquiry. They are making inquiries. I do not say that such inquiry should not be made. About the Ham transmitters he has raised the question about licenses.

This question will have to be directed to my hon. colleague the Minister of Information and Broadcasting. Personally, I would require notice to say whether licences are given, the conditions of the licences, the number of licences and so on.

श्री जार्ज फरनेन्डीज : मैं नम्बर के लिये नहीं प्रैस करता लेकिन वह हैम लाइसेंस ग्रांट करने का प्रोसीज्योर क्या है ? उनके ऐंटीसिडेंट्स आदि देखे या वैरीफाई किये जाते हैं या नहीं इसके बारे में तो मंत्री महोदय कुछ बतलायें।

MR. SPEAKER : The only point is whether such Ham stations can do this mischief.

श्री जार्ज फरनेन्डीज : मंत्री महोदय को प्रोसीज्योर के बारे में तो कुछ कहना चाहिए क्योंकि यह बहुत गम्भीर मामला है।

SHRI HEM BARUA (Mangaldai) : What about their common friend ?

SHRI Y. B. CHAVAN : That is a technical question, and I cannot answer it offhand just now.

SHRI RANGA : Shri George Fernandes did not whnt information about the number of licences etc., but he only wanted to know the procedure followed by the Information and Broadcasting Ministry, whether the antecedents of the person are verified and so on.

MR. SPEAKER : I do not know whether the hon. Minister can answer it. It was only in Australia that I had seen that questions were asked without notice. But in India we have not been following that practice.

If hon. Members want, they can certainly change that. That would be a very interesting thing, because that would mean testing whether the Minister is really thorough with the subject. But we have not had that procedure here yet. Therefore, we shall have to rest content with this.

SHRI BAL RAJ MADHOK (South Delhi) : The hon. Minister can give this information some time later.

MR. SPEAKER ; The hon. Minister may ask for it.

SHRI S. M. BANERJEE (Kanpur): Yesterday, we had made a play that the Labour Minister should make a statement in regard to the LIC strike. You may kindly direct him to make a statement.

12.28 hrs.

PAPERS LAID ON THE TABLE

Dock Workers (Advisory Committee) Second Amendment Rules

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): I beg to lay on the Table a copy of the Dock Workers (Advisory Committee) Second Amendment Rules, 1968, published in Notification No. S. O. 3928 in Gazettee of India dated the 9th November, 1968, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [*Placed in Library. See* No. LT—2349/68].

U. P. Kshetra Samities and Zila Parishads Rules and amendments to West Bengal Zila Parishads Rules

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. S. GURUPADASWAMY): I beg to lay on the Table:—

(1) A copy of the Uttar Pradesh Kshettra Samities and Zila Parishads (Inspection of Records and Giving of Copies) Rules, 1968 (Hindi and English versions) published in Notification No. 495-B/XXXIII-II-4(10)-65 in Uttar Pradesh Gazette dated the 12th October, 1968, under sub-section (3) of section 237 of the Uttar Pradesh Kshettra Samitis and Zila Parishads Adhiniyam, 1961, read with clause (c) (iv) of the Proclamation dated the 25th February, 1968 as varied by Proclamation dated the 15th April, 1968, issued by the President in relation to the State of Uttar Pradesh.

(2) A copy of West Bengal Notification No. 6496 AZP published in Calcutta Gazette dated the 19th October, 1968, making certain amendments to the West Bengal Zila Parishads (Election, Constitution and Administration) Rules, 1964, under sub-section (4) of section 112 of the West Bengal Zila Parishads Act, 1963, read with clause (c) (iv) of the Proclamation dated the 20th February, 1968, issued by the President in relation to the State of West Bengal. [*Placed in Library. See* No. LT—2350/68].

Notifications under Government Savings Certificates Act

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959:—

(1) The National Savings Certificates (First Issue) Third Amendments Rules, 1968, published in Notification No. G.S.R. 2056 in Gazette of India dated the 23rd November, 1968.

(2) The Post Office Savings Certificates (Sixth Amendment) Rules, 1968, published in Notification No. G.S.R. 2057 in Gazette of India dated the 23rd November, 1968. [*Placed in Library. See* No. LT—2351/68].

Report of Fourth General Elections

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): I beg to lay on the Table a copy of the Report on the Fourth General Elections in India, 1967, Volume—I (General Hindi version) [*Placed in Library. See* No. LT—2362/68].

12.29 hrs.

: PROPOSED LIC STRIKE

SHRI S. M. BANERJEE (Kanpur): Yesterday, we had requested that the